## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.154/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Conclave Pvt. & Ors  397/398		

- 1. CS SANJAY KUMAR GUPTA, PCS
- 2. CS ROHIT KESHRI, PCS PER'H'ONES
  3. CS RAHUL PARASRAMPURIA, PCS
- 1. SWAPNA CHOUBEY, Adw. } (espondents. 2. CS TANVEE, PCS)

## ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 16/01/2018.

8d

(Jinan K.R.) Member (I) (V.P.Singh) Member (I)